NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. C.P.(IB)-297(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Siddhi Ganesh Metal Private Limited
V/s
Flash Forge Private Limited

APPEARANCES: -
FOR THE OPERATIONAL CREDITOR:
FOR THE CORPORATE DEBTOR : Adv Geeta Lundwani a/w Adv Amey Hadwale

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Operational Creditor is directed to file IA for Withdrawal. List the matter for hearing on **09.01.2023**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari